

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court I**

Item No.38

CA No.163/2022, 85/2023

And

CP No. 14/Chd/Hry/2022

**Under Section 241, 242, CA 2013
5, Limitation Act, 1953**

In the matter of:-

Sanjeet Malik

...Petitioner

Versus

Aravali Engineers Pvt. Ltd.

...Respondent/Corporate Debtor

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 19.12.2023.

Sd/-

Court Officer

November 7, 2023

Pdp